

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 942
TO BE ANSWERED ON 03.12.2021

PRADHAN MANTRI MATRU VANDANA YOJANA

942. SHRI MALOOK NAGAR:
SHRI BENNY BEHANAN:
SHRI ARUN KUMAR SAGAR:
SHRI ASHOK KUMAR RAWAT:
SHRI K. NAVASKANI:
SHRI KUMBAKUDI SUDHAKARAN:
SHRI VINCENT H. PALA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the estimated number of anaemic women in India;
- (b) whether the Government is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) and if so, the details and the present status thereof State-wise including Shajahanpur and Misrikh Parliamentary Constituency of Uttar Pradesh;
- (c) whether financial assistance is being provided under PMMVY since the COVID-19 pandemic and if so, the means of transfer of funds thereunder;
- (d) the details of funds allocated, released and utilised under the Yojana since its inception and till date, State/UT-wise including North Eastern Region and Year-wise;
- (e) the number of beneficiaries covered under the said Yojana since its inception and till date, State/UT-wise including North Eastern Region; and
- (f) the steps being taken by the Government to expedite the implementation PMMVY in the country?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As per recently conducted National Family Health Survey (NFHS)-V (2019-21), 57 percent of the women (15-49 years) are estimated to be anaemic.
- (b) Yes, Sir. The Ministry of Women and Child Development implements Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) w.e.f. 01.01.2017. As on 22.11.2021, maternity benefits of ₹9420.58 crores (including Central and State share) have been disbursed amongst more than 2.17 crores eligible beneficiaries under

PMMVY since inception of the scheme. The State/UT-wise details of number of beneficiaries enrolled, number of beneficiaries paid maternity benefits and total amount disbursed under PMMVY are at **Annexure-I**.

The Ministry of Women and Child Development does not maintain Constituency-wise data of beneficiaries under PMMVY. However, District-wise, number of beneficiaries enrolled and total amount disbursed since inception of the scheme and till 22.11.2021 in respect of Uttar Pradesh is at **Annexure-II**.

(c) Yes, Sir. Disbursement of maternity benefits of ₹5,000/- to the eligible beneficiaries under PMMVY has been continuing since inception of the scheme including the period of COVID-19 pandemic.

The eligible beneficiaries receive cash incentive totalling to ₹5,000/- directly in their Bank/Post Office accounts linked to their Aadhaar numbers in Direct Benefit Transfer (DBT) mode in three installments.

(d) The funds are released to the States/UTs on the basis of indicative targets and utilisation of released funds. The year-wise and State/UT-wise details of funds sanctioned/ released under PMMVY and utilisation reported by States/UTs, including for the North Eastern Region, are at **Annexure-III**.

(e) The State/UT-wise, including North Eastern Region, number of beneficiaries enrolled since inception of the scheme and till 22.11.2021 is at **Annexure-I**.

(f) The PMMVY is reviewed periodically through video conferences, meetings and workshops with States/UTs for its successful implementation. The operational difficulties faced by the States/UTs in implementation of the scheme, as and when reported, are addressed through mutual/technical discussions and handholding. The Ministry also celebrates 'Matru Vandana Saptah' every year to intensify implementation of the scheme and create a healthy competition amongst States/UTs. States/UTs undertake various IEC and Behaviour Change Communication (BCC) activities such as, prabhat pheri, nukkad natak, newspaper advertisement, airing radio jingles, selfie campaign, door to door campaign, community programmes at field functionary levels etc to expedite implementation of PMMVY.

Annexure-I

Statement referred to in reply to part (b) and (e) of the Lok Sabha Unstarred Question No. 942 for answer on 03.12.2021 raised by Shri Malook Nagar, Shri Benny Behanan, Shri Arun Kumar Sagar, Shri Ashok Kumar Rawat, Shri K. Navaskani, Shri Kumbakudi Sudhakaran and Shri Vincent H. Pala regarding Pradhan Mantri Matru Vandana Yojana

Statement showing State/UT-wise number of beneficiaries enrolled, beneficiaries paid, and amount disbursed under PMMVY since inception of the Scheme and till 22.11.2021)

Sl. No.	State Name	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed (₹ in Lakhs)
1	Andaman And Nicobar Islands	6,740	6,353	296.36
2	Andhra Pradesh	12,59,630	10,48,922	47,214.72
3	Arunachal Pradesh	24,092	21,074	928.59
4	Assam	7,93,786	7,10,004	32,109.62
5	Bihar	26,28,413	21,93,133	96,036.93
6	Chandigarh	25,524	24,521	1,043.03
7	Chhattisgarh	5,77,602	5,27,791	21,714.09
8	Dadra and Nagar Haveli	10,156	11,984	323.09
9	Daman and Diu	4,733		158.27
10	Delhi	3,02,026	2,58,091	10,924.75
11	Goa	19,724	18,158	780.56
12	Gujarat	8,16,070	7,63,897	34,951.02
13	Haryana	5,93,131	5,14,767	23,032.86
14	Himachal Pradesh	2,03,736	1,88,331	8,543.62
15	Jammu And Kashmir	2,49,330	2,16,539	9,331.50
16	Jharkhand	6,67,830	5,45,401	23,061.65
17	Karnataka	15,75,091	12,64,976	56,149.38
18	Kerala	7,46,651	6,72,188	29,237.91
19	Ladakh	1,302	3,787	61.30
20	Lakshadweep	1,435	1,279	42.92
21	Madhya Pradesh	25,64,736	24,61,484	1,08,974.95
22	Maharashtra	25,75,324	23,89,867	1,07,284.64
23	Manipur	54,954	48,321	2,300.16
24	Meghalaya	35,109	33,345	1,393.65
25	Mizoram	27,506	26,488	1,205.35
26	Nagaland	27,391	24,819	1,195.17
27	Odisha	7	5	0.24
28	Puducherry	25,113	23,222	1,056.74
29	Punjab	4,42,291	3,67,951	16,383.47
30	Rajasthan	15,46,086	14,03,787	57,581.42
31	Sikkim	11,839	9,515	416.31
32	Tamil Nadu	12,74,352	10,12,961	35,177.76
33	Telangana	153	-	0.00
34	Tripura	85,494	73,248	3,006.62
35	Uttar Pradesh	44,65,256	39,25,356	1,68,218.81
36	Uttarakhand	2,18,723	1,96,873	8,968.97
37	West Bengal	13,14,690	7,35,443	32,951.35

Note: Based on information received from Public Financial Management System (PFMS).

Annexure-II

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 942 for answer on 03.12.2021 raised by Shri Malook Nagar, Shri Benny Behanan, Shri Arun Kumar Sagar, Shri Ashok Kumar Rawat, Shri K. Navaskani, Shri Kumbakudi Sudhakaran and Shri Vincent H. Pala regarding Pradhan Mantri Matru Vandana Yojana

Statement showing District-wise number of beneficiaries enrolled and total amount disbursed in Uttar Pradesh under Pradhan Mantri Matru Vandana Yojana (PMMVY) since inception of the Scheme and till 22.11.2021

Sl. No.	District Name	Number of beneficiaries enrolled	Total fund disbursed (₹in Lakh)
1	Agra	85,936	2,923
2	Aligarh	81,562	2,921
3	Ambedkar Nagar	63,076	2,470
4	Amethi	45,315	1,505
5	Amroha	41,056	1,496
6	Auraiya	33,080	1,335
7	Azamgarh	96,354	3,821
8	Baghpat	28,090	975
9	Bahraich	96,074	3,582
10	Ballia	76,538	2,922
11	Balrampur	57,970	2,390
12	Banda	43,923	1,698
13	Barabanki	68,816	2,521
14	Bareilly	1,00,221	4,009
15	Basti	58,907	2,296
16	Bhadohi	35,277	1,140
17	Bijnor	81,270	3,195
18	Budaun	71,205	2,571
19	Bulandshahr	68,934	2,485
20	Chandauli	45,558	1,718
21	Chitrakoot	27,861	1,049
22	Deoria	72,377	2,787
23	Etah	36,095	1,118
24	Etawah	33,520	1,278
25	Faizabad	60,222	2,201
26	Farrukhabad	39,280	1,460
27	Fatehpur	50,027	1,770
28	Firozabad	58,020	2,149
29	Gautam Buddha Nagar	38,836	1,573
30	Ghaziabad	57,838	2,236
31	Ghazipur	82,954	3,147
32	Gonda	70,990	2,729
33	Gorakhpur	89,644	3,397
34	Hamirpur	24,033	793
35	Hapur	28,316	1,032
36	Hardoi	1,00,746	3,900
37	Hathras	40,330	1,503
38	Jalaun	39,086	1,402
39	Jaunpur	92,807	3,584

Sl. No.	District Name	Number of beneficiaries enrolled	Total fund disbursed (₹in Lakh)
40	Jhansi	47,171	1,815
41	Kannauj	34,354	1,301
42	Kanpur Dehat	41,425	1,525
43	Kanpur Nagar	89,453	3,599
44	Kasganj	35,294	1,265
45	Kaushambi	40,044	1,469
46	Kheri	94,320	3,584
47	Kushi Nagar	76,353	2,760
48	Lalitpur	36,683	1,444
49	Lucknow	67,916	2,461
50	Maharajganj	81,953	3,135
51	Mahoba	22,753	928
52	Mainpuri	40,779	1,547
53	Mathura	49,675	1,777
54	Mau	55,330	2,151
55	Meerut	61,811	2,243
56	Mirzapur	58,545	2,169
57	Moradabad	63,171	2,202
58	Muzaffarnagar	63,108	2,525
59	Pilibhit	47,051	1,539
60	Pratapgarh	72,994	2,895
61	Prayagraj	1,21,622	4,591
62	Rae Bareli	64,340	2,455
63	Rampur	61,806	2,545
64	Saharanpur	76,047	3,026
65	Sambhal	37,555	1,305
66	SantKabeer Nagar	41,565	1,689
67	Shahjahanpur	79,175	2,933
68	Shamli	35,500	1,438
69	Shravasti	25,868	820
70	Siddharth Nagar	54,988	2,068
71	Sitapur	1,11,545	4,417
72	Sonbhadra	40,735	1,315
73	Sultanpur	64,056	2,471
74	Unnao	75,329	2,874
75	Varanasi	72,797	2,853

Annexure-III

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 942 for answer on 03.12.2021 raised by Shri Malook Nagar, Shri Benny Behanan, Shri Arun Kumar Sagar, Shri Ashok Kumar Rawat, Shri K. Navaskani, Shri Kumbakudi Sudhakaran and Shri Vincent H. Pala regarding Pradhan Mantri Matru Vandana Yojana

Statement showing Year-wise and State/UT-wise details of funds sanctioned/released and utilisation reported under the Pradhan Mantri Matru Vandana Yojana (PMMVY) (As on 22.11.2021)

Sl. No.	State/UT	2017-18 (Rs. In Crores)		2018-19 (Rs. In Crores)		2019-20 (Rs. In Crores)		2020-21# (Rs. In Crores)		2021-22# (Rs. In Crores)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Released	Utilised*	Sanctioned / Released	Utilised*
1	Andaman & Nicobar Islands	1.63	0.43	0.41	1.18	1.27	1.08	0.98	1.01	0.94	0.30
2	Andhra Pradesh	70.22	42.10	141.02	175.80	101.25	168.81	14.39	78.48	14.39	8.39
3	Arunachal Pradesh	9.13	0.01	0.36	2.66	0.00	3.81	8.72	3.25	0.56	0.96
4	Assam	104.48	4.19	8.17	37.50	125.95	169.35	94.69	64.42	17.74	49.48
5	Bihar	173.51	5.76	12.53	62.28	101.88	342.16	319.98	498.93	165.32	74.44
6	Chandigarh	2.90	1.11	2.48	3.06	3.99	2.96	4.40	2.35	1.00	1.32
7	Chhattisgarh	43.83	7.69	20.26	49.96	52.93	82.26	9.66	58.86	28.99	28.89
8	Dadra & Nagar Haveli	1.03	0.08	0.76	1.01	1.47	1.37	0.30	2.45	0.86	0.02
9	Daman & Diu	0.62	0.00	0.29	0.56	1.04	0.65	0.04			
10	Goa	1.69	0.63	1.07	2.74	1.40	2.12	0.12	1.95	0.73	0.60
11	Gujarat	101.87	25.36	59.59	129.10	102.68	155.33	-	47.11	23.16	0.63
12	Haryana	43.24	13.26	36.75	82.19	65.87	77.87	7.36	40.87	30.01	30.83
13	Himachal Pradesh	18.22	4.42	17.94	27.55	33.69	28.65	7.73	20.61	10.32	8.98
14	Jammu & Kashmir	31.38	1.11	8.28	25.91	30.12	30.31	7.50	20.14	22.48	17.61
15	Jharkhand	56.23	7.01	14.53	59.70	63.38	95.13	16.27	57.23	43.79	16.75
16	Karnataka	102.49	22.41	63.62	132.29	119.53	195.56	37.92	161.43	54.01	68.72
17	Kerala	55.37	15.97	35.14	75.98	64.19	95.15	15.29	68.40	28.25	42.33
18	Ladakh**	-	-	-	-	-	-	0.76	0.27	0.25	0.23
19	Lakshadweep	0.28	0.00	0.04	0.23	0.18	0.12	0.06	0.17	0.06	0.06
20	Madhya Pradesh	123.21	57.62	185.81	337.85	285.16	308.18	62.78	179.68	80.72	138.30
21	Maharashtra	128.21	38.87	117.96	220.29	294.14	386.03	113.11	264.85	33.93	167.90
22	Manipur	14.74	0.66	0.75	2.74	4.12	12.10	6.48	6.96	1.15	2.36
23	Meghalaya	11.11	0.69	1.02	1.83	4.21	8.43	5.08	4.85	-	2.85
24	Mizoram	7.11	2.33	2.95	6.66	8.12	7.62	5.46	3.07	0.56	1.78
25	Nagaland	10.35	0.00	0.52	1.01	2.67	10.06	1.39	2.67	0.59	1.19

Sl. No.	State/UT	2017-18 (Rs. In Crores)		2018-19 (Rs. In Crores)		2019-20 (Rs. In Crores)		2020-21# (Rs. In Crores)		2021-22# (Rs. In Crores)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Released	Utilised*	Sanctioned / Released	Utilised*
26	NCT Of Delhi	20.09	4.08	7.96	25.43	26.88	38.04	5.46	26.68	21.82	18.18
27	Odisha	71.43	0.00	3.83	0.00	-	0.00	-	0.00	-	0.00
28	Puducherry	3.32	0.14	0.64	3.16	1.60	3.82	0.85	1.87	2.39	1.67
29	Punjab	46.49	7.86	11.41	59.77	35.54	70.11	12.79	29.74	7.35	4.80
30	Rajasthan	114.87	7.88	96.05	224.10	96.52	167.81	100.02	151.23	54.10	61.52
31	Sikkim	3.54	0.11	0.21	2.15	0.88	2.09	0.57	1.06	0.21	0.21
32	Tamil Nadu	120.88	0.00	6.58	41.59	46.21	215.29	93.39	195.97	17.51	42.16
33	Telangana	71.96	0.00	3.85	0.00	0.00	-	-	0.00	-	0.00
34	Tripura	18.45	0.17	0.96	5.78	5.29	16.26	7.55	6.98	2.27	1.87
35	Uttar Pradesh	336.17	47.78	142.17	414.15	405.56	603.83	99.28	476.85	228.73	203.17
36	Uttarakhand	26.11	6.40	14.26	21.59	27.66	28.81	18.97	26.29	8.66	14.25
37	West Bengal	102.45	1.44	29.39	124.66	87.69	205.88	-	0.56	-	0.00
	Total	2,048.59	327.58	1,049.56	2,362.46	2,203.04	3,537.05	1079.37	2,507.23	902.84	1,012.74

*This includes both Centre and State share.

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

For fund utilized during FY 2020-21 and 2021-22, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered wherever Utilization certificates have not been received from States.

